

1	<i>Expenditure</i>	<i>%age Progress</i>
	<i>(Rs. in crores)</i>	
	2	3
1981-82	1.25	0.5
1982-83	0.84	1.3
1983-84	1.02	2.3
1984-85	2.66	4.5
1985-86	2.07	5.7
1986-87	1.71	6.5
1987-88	5.58	9.5
1988-89	11.70	14.0
1989-90	12.70 (Budgetted)	18.7 (Expected)

(b) Within the overall availability of funds for new lines, allocation for this project has been enhanced during the last few years.

#### **Issue of Letters of Intent to Maharashtra**

13. SHRI SUDAM DESHMUKH: Will the Minister of INDUSTRY be pleased to state:

(a) the details of Letters of Intent and Industrial Licences issued in the Vidarbha region of Maharashtra during the last three years; and

(b) how many Letters of Intent were converted into Industrial Licences in Vidarbha during this period?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) : (a) and (b). A total number of 530 Letters of Intent and 242 Industrial Licences were issued in favour of Maharashtra State during the last three years i.e. from

1987 to 1989. Of these, a total number of 37 Letters of Intent and 19 Industrial Licences by way of conversion of Letters of intent were issued for location in the Vidarbha region of Maharashtra State during the above period.

Details, such as name and address of the Undertaking, location, item(s) of manufacture and capacity in respect of all Letters of Intent and Industrial Licences issued are published regularly by the Indian Investment Centre in their 'Monthly Newsletter'. Copies of this publication are being sent to the Parliament Library regularly.

#### **Payment of Compensation in Train Accidents**

14. SHRIMADAN LAL KHURANA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of claims arose for compensation on the death of passengers in train accidents during the last twelve months;